Date: 08/10/2025

Mediator: Dr. Pankaj Sharma, DHJS

Case No.: 211/25 Case Id: 2509M12802 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

MAMTA Vs. ANITA KOHLI

Total Days spent : 14

Case No.: 19/25 Case Id: 2509M12411 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

SONU GOYALA Vs. MEENU

Total Days spent : 21

Total: 2

Mediator: Dr. Renu Aggarwal, Advocate

Case No.: 1389/24 Case Id: 2510M13291 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

ISHWAR DASS KHETWANI Vs. PRAMOD KUMAR BEDI

Total Days spent : 2

Case No.: 298/25 Case Id: 2510M13290 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

ISHWAR DASS KHETWANI Vs. PRAMOD KUMAR BEDI

Total Days spent : 2

Total: 2

Mediator: Ms. Amita Goyal, Advocate

Case No.: 3885/24 Case Id: 2508M09580 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

VINTAGE CREDIT & LEASING Vs. RAJAN

Total Days spent : 59

Case No.: 10722/24 Case Id: 2508M09848 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

AWADH SAHU COOP URBAN TC SOCIETY Vs. AMIT KUMAR

Total Days spent : 54

Case No.: 115/24 Case Id: 2507M07226 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

SHREE AMBA INDUSTRIES Vs. MOHD NISAR AHMED

Total Days spent: 72

Date: 08/10/2025

Case No.: 310/25 Case Id: 2508M10421 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 AM

M/S METRO SAFETY INDIA PVT LTD Vs. CHHAGAN SINGH SUJAN SINGH

Total Days spent : 47

Case No.: 751/25 Case Id: 2509M12269 Referring Judge: Sh. Arvind Dev, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 AM

DINESH SABLANIA Vs. GANGA DEVI

Total Days spent : 26

Case No.: 5825/24 Case Id: 2508M09888 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. SARITA LOHANI

Total Days spent : 54

Case No.: 2251/22 Case Id: 2507M07556 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM

M/S GOPAL STEEL INDUSTRIES Vs. NITIN AGGARWAL

Total Days spent : 68

Case No.: 1886/21 Case Id: 2506M05341 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

MAYANK PARASHAR Vs. SUMAN KISHORE NAUTIYAL

Total Days spent : 117

Case No.: 936/24 Case Id: 2509M12675 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

NEHA Vs. ANSHUL SINGH

Total Days spent : 19

Case No.: 1391/22 Case Id: 2508M10477 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:30:00 PM

ASHISH KUMAR Vs. MEENU

Total Days spent : 47

Case No.: 312/22 Case Id: 2508M10738 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

UMANG GUPTA Vs. KSHAMA GUPTA

Total Days spent: 47

Case No.: 1499/2024 Case Id: 2508M10417 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 3:00:00 PM

VIPIN KUMAR Vs. ANJALI

Total Days spent : 47

Date: 08/10/2025

Total: 12

Mediator: Ms. Anju Dixit, Advocate

Case No.: 220/16 Case Id: 2509M12282 Referring Judge: Sh. Charan Salwan, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 AM

AKHTARI BEGUM Vs. MOHD ASGHAR

Total Days spent : 26

Case No.: 5321/18 Case Id: 2509M12583 Referring Judge: Sh. Arvind Tomar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

ASHWANI KUMAR Vs. ASHISH GAMBHIR

Total Days spent : 19

Case No.: 892/23 Case Id: 2509M13046 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

STATE Vs. BUNTY

Total Days spent : 12

Case No.: 628/20 Case Id: 2509M13047 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

TPDDL Vs. BUNTY

Total Days spent : 12

Case No.: 1150/19 Case Id: 2509M12959 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

TPDDL Vs. BUNTY

Total Days spent : 12

Case No.: 692/23 Case Id: 2508M08834 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

MEETA AGGARWAL Vs. AYUSH AGGARWAL

Total Days spent : 61

Case No.: 80/18 Case Id: 2509M12256 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

DR AHMED KAMAAL Vs. ARUN KAR

Total Days spent : 26

Case No.: 3000/24 Case Id: 2508M08860 Referring Judge: Sh. Manish Gupta, DHJS

 Case Type :
 MATRIMONIAL : PETITION FOR DIVORCE
 Hearing Time :
 12:00:00 PM

PUSHPA KUAMRI Vs. MOHAN GIRI

Total Days spent : 61

Date: 08/10/2025

Case No.: 310/17 Case Id: 2508M08833 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

ARTI Vs. OM PARKASH

Total Days spent : 61

Case No.: 565/24 Case Id: 2508M08832 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

NISHA Vs. SURENDER @ MONU

Total Days spent : 61

Case No.: 615/14 Case Id: 2508M09906 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MALKEET SINGH Vs. BALVINDER KAUR

Total Days spent : 54

Case No.: 1592/24 Case Id: 2508M09833 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

VIJAY ADVANI Vs. SWATI ADVANI

Total Days spent : 54

Case No.: 1208/22 Case Id: 2507M07535 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

RAKESH KUMAR SHARMA Vs. RENU MALIK

Total Days spent : 68

Case No.: 177/19 Case Id: 2507M06081 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

JASPAL SINGH Vs. HARJEET KAUR & ORS

Total Days spent : 82

Case No.: 3277/23 Case Id: 2508M11458 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK LTD Vs. RAVI KUMAR

Total Days spent : 40

Case No.: 1707/23 Case Id: 2508M10475 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

 Case Type :
 MATRIMONIAL : PETITION FOR DIVORCE
 Hearing Time :
 12:00:00 PM

MUSKAN PANDEY Vs. VIJAY SHARMA

Total Days spent: 47

Case No.: 143/25 Case Id: 2508M10444 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

SUMITRA Vs. DHARAMPAL

Total Days spent : 47

Date: 08/10/2025

Case No.: 27/25 Case Id: 2508M09087 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 12:00:00 PM

RAJAT GULATI Vs. GAGANDEEP

Total Days spent : 61

Case No.: 537/23 Case Id: 2508M11424 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

SHASHI KALA Vs. KULDEEP SHARMA

Total Days spent : 40

Case No.: 454/25 Case Id: 2508M08901 Referring Judge: Sh. Vidya Prakash, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

UTTAM JANA Vs. SUSHIL KUMAR

Total Days spent : 61

Case No.: 351/24 Case Id: 2508M09881 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

RAKHI Vs. RAVI SOOD

Total Days spent : 54

Case No.: 5867/24 Case Id: 2508M09889 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. RUKMUDDIN

Total Days spent : 54

Case No.: 6/25 Case Id: 2508M11418 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

DHANWANTI Vs. ROBIN PAL

Total Days spent: 40

Total: 23

Mediator: Ms. Anju Sharma, Advocate

Case No.: 91/25 Case Id: 2509M12859 Referring Judge : Sh. Dharmender Singh, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 AM

SHYAM KAUR THR LRS Vs. HARMINDER SINGH

Total Days spent : 13

Case No.: 431/25 Case Id: 2509M12219 Referring Judge: Sh. Sahil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:30:00 AM

VINOD KUMAR Vs. PANKAJ DHAKAR

Total Days spent: 27

Date: 08/10/2025

Case No.: 313/24 Case Id: 2508M09679 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time:

KAMLA Vs. NEHA

Total Days spent : 55

Case No.: 95546/16 Case Id: 2507M05670 Referring Judge: Ms. Divya Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

KUSUM LATA SHARMA Vs. SURENDER KUMAR

Case No.: 545/18 Case Id: 2508M09689 Referring Judge: Sh. Arvind Tomar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

INDUSIND BANK Vs. PANKAJ KUMAR

Total Days spent : 55

Case No.: 224/25 Case Id: 2509M12300 Referring Judge : Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 1:00:00 PM

JASPREET KAUR Vs. JASPRIT SINGH

Total Days spent : 27

Case No.: 1399/25 Case Id: 2508M10226 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. LAKHAN AKSHAY LAL

Total Days spent : 48

Case No.: 516/20 Case Id: 2509M12856 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S ANU PRODUCTS LTD Vs. SANJEEV KUMAR

Total Days spent: 13

Case No.: 429/25 Case Id: 2508M11316 Referring Judge : Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S BASIC OF IMMIGRATION CONSULT SERVICES Vs. SONAM ARUMESH SURI

Total Days spent : 41

Case No.: 13/25 Case Id: 2509M12998 Referring Judge: Sh. Abhishek Goyal, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

PAWAN AGGARWAL Vs. JASVIR KOHLI

Total Days spent: 13

Case No.: 10076/23 Case Id: 2509M12544 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM CITY UNION FINANCE LTD Vs. SONIK MALHOTRA

Total Days spent : 20

11:00:00 AM

90

Total Days spent:

Date: 08/10/2025

Case No.: 2617/21 Case Id: 2509M12529 Referring Judge: Sh. Charan Salwan, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:30:00 PM

MEERA Vs. NARESH

Total Days spent : 20

Total: 12

Mediator: Ms. Babita Chaudhary, Advocate

Case No.: 47/25 Case Id: 2509M12965 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 AM

AXIS BANK LTD Vs. INDERJEET SINGH

Total Days spent : 12

Case No.: 190/25 Case Id: 2509M12658 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 AM

NABILA Vs. MOHD IRFAN

Total Days spent : 19

Case No.: 731/20 Case Id: 2508M11451 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

SHEELA Vs. ARUNA SHARMA

Total Days spent : 40

Case No.: 114/21 Case Id: 2509M12587 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:30:00 AM

MOHD AFSROON Vs. SMT RAM KALI

Total Days spent : 19

Case No.: 480/25 Case Id: 2508M10048 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 AM

DEEPAK Vs. MANISHA

Total Days spent : 54

Case No.: 1528/22 Case Id: 2508M11443 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

QUAISAR ALI Vs. POONAM

Total Days spent : 40

Case No.: 639/20 Case Id: 2508M10742 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

RAJ KUMAR Vs. TARSEM KUMAR & ORS

Total Days spent : 47

Date: 08/10/2025

Case No.: 340/23 Case Id: 2508M11453 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

NEELAM JAIN Vs. KRISHNA JAIN

Total Days spent : 40

Case No.: 509910/16 Case Id: 2509M12925 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POOJA FINLEASE LTD Vs. SUMIT KUMAR

Total Days spent : 12

Case No.: 1120/25 Case Id: 2508M09865 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

SHIV KUMARI Vs. PAWANISH BHARDWAJ

Total Days spent : 54

Case No.: 2/20 Case Id: 2508M09860 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

GULSHAN VERMA Vs. JITEN SOLANKI

Total Days spent : 54

Case No.: 733/24 Case Id: 2509M12674 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 PM

PREETI Vs. NAVNEET KUNDARIA

Total Days spent : 19

Case No.: 951/23 Case Id: 2509M11883 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

HARBHAJAN SINGH Vs. MANJEET SINGH

Total Days spent : 33

Case No.: 912/22 Case Id: 2508M11410 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 PM

JASBIR SINGH Vs. SAHIBA

Total Days spent : 40

Total: 14

Mediator: Ms. Beena Sharma, Advocate

Case No.: 8009/23 Case Id: 2508M10179 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

OSWAL PROMOTERS Vs. NITIN KUMAR GAUTAM

Total Days spent: 49

Total:

Date: 08/10/2025

1

Mediator :	Ms. Geeta Vohi	a, Advocate	•				
Case No.: 529/24 Case Id: 2509M12792		Referring Judge :		Ms. Shruti Sharma-II, D	JS		
Case Type :	MATRIMONIAL : DOMESTI	C VIOLENCE			Hearing Time	: 12:00:00 AM	l
CHETNA CHAWL	Α.		Vs.	GAGAN C	HANDANI		
					Total Days	s spent :	14
Case No.: 358/1	8 Case Id:	2508M09981	Refer	ring Judge :	Sh. Manish Gupta, DHJ	S	
Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C.				Hearing Time	: 10:30:00 AM	l	
RANJNA SHARM	Α		Vs.	VINEET SI	HARMA		
					Total Days	s spent :	53
Case No.: 490/2	3 Case Id:	2509M12441	Refer	ring Judge :	Ms. Shagun Sharma, D	HJS	
Case Type :	RECOVERY : SUIT FOR RE	ECOVERY OF MO	NEY		Hearing Time	: 11:00:00 AM	1
PHOOL CHAND			Vs.	SANJAY C	GARG		
					Total Days	s spent :	21
Case No.: 175/1	9 Case Id:	2509M12491	Refer	ring Judge :	Sh. Raj Kumar Singh, D	JS	
Case Type :	CRIMINAL OTHERS : CRIM	IINAL OTHERS			Hearing Time	: 11:00:00 AM	l
STATE			Vs.	NEERAJ K	KUMAR		
					Total Days	s spent :	21
Case No.: 638/2	638/21		Refer	ring Judge :	Ms. Helly Fur Kaur, DJS	S	
Case Type :	MATRIMONIAL : DOMESTI	C VIOLENCE			Hearing Time	: 11:00:00 AM	ı
DEEPA			Vs.	Vs. RAM PARAG			
				Total Days spent :		s spent :	28
Case No.: 644/2	4 Case Id:	2509M12558	Referring Judge :		Sh. Arun Sukhija, DHJS	;	
Case Type :	MATRIMONIAL : PETITION	FOR DIVORCE			Hearing Time	: 11:30:00 AM	l
JAI DEV			Vs.	GEETA			
					Total Days	s spent :	21
Case No.: 01/25	Case Id:	2508M10016	Refer	ring Judge :	Sh. Arun Sukhija, DHJS	;	
Case Type :	INJUNCTION/POSSESION/	DAMAGES : SUIT	FOR MANE	DATORY /	Hearing Time	: 12:00:00 PM	ı
MONIKA VERMA			Vs.	SHANKER	RVERMA		
					Total Days	s spent :	53
Case No.: 248/2	5 Case Id:	2509M12787	Refer	ring Judge :	Sh. Rajesh Kumar Goel	, DHJS	
Case Type :	COMMERCIAL DISPUTE (F	POST) : COMMERC			Hearing Time		
VIKAS VERMA			Vs.	MCD			
					Total Days	s spent :	14

Date: 08/10/2025

Case No.: 4559/20 Case Id: 2509M12092 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

DHARMANDER JAISWAL Vs. RAMCHANDRA SURYAWANSHI

Total Days spent : 28

Total: 9

Mediator: Ms. IIIa Rawat, DHJS

Case No.: 382/18 Case Id: 2508M08802 Referring Judge: High Court, HC

Case Type: RENT ACT: RENT OTHERS Hearing Time: 12:00:00 AM

SHYAM SUNDER Vs. INDU RAI

Total Days spent : 61

Case No.: 14488/24 Case Id: 2509M12422 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

LORD KRISHNA FINANCIAL SERVICES LTD Vs. PREETI AGGARWAL

Total Days spent : 21

Case No.: 1436/24 Case Id: 2509M12858 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

BSES YPL Vs. ARIF

Total Days spent : 13

Case No.: 341/22 Case Id: 2509M12884 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

STATE Vs. HANIF & ORS

Total Days spent : 13

Case No.: 192/13 Case Id: 2509M12888 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

STATE Vs. SACHIN SEHGAL

Total Days spent : 13

Case No.: 2266/17 Case Id: 2508M10301 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ATUL KUMAR JAIN Vs. SUMIT KHATRI

Total Days spent: 48

Case No.: 2267/17 Case Id: 2508M10302 Referring Judge : Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

ATUL KUMAR JAIN Vs. RAHUL BINDAL

Total Days spent : 48

Date: 08/10/2025

Case No.: 2269/17 Case Id: 2508M10303 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

ATUL KUMAR JAIN Vs. TARUN GUPTA

Total Days spent : 48

Case No.: 2265/17 Case Id: 2508M10304 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

ATUL KUMAR JAIN Vs. SANDEEP

Total Days spent : 48

Case No.: 610/24 Case Id: 2509M12586 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

BANSAL CREDIT LTD Vs. BABU LAL

Total Days spent : 19

Total: 10

Mediator: Ms. Madhu Kalia, Advocate

Case No.: 2878/2024 Case Id: 2509M12156 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

HDFC BANK Vs. SONU KUMAR

Total Days spent : 30

Case No.: 2843/2024 Case Id: 2509M12155 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

HDFC BANK Vs. DEEPAK KUMAR

Total Days spent : 30

Case No.: 2860/2025 Case Id: 2509M12157 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

HDFC BANK Vs. VIKAS SINGHAL

Total Days spent : 30

Case No.: 2889/2024 Case Id: 2509M12153 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

HDFC BANK Vs. PUSHPENDRA CHOUDHARY

Total Days spent : 30

Case No.: 2880/2024 Case Id: 2509M12154 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

HDFC BANK Vs. RAMESH RAHUL

Total Days spent : 30

Date: 08/10/2025

Case No.: 11711/24 Case Id: 2509M12274 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

SHIRRAM FINANCE LTD Vs. SUDHIR KUMAR

Total Days spent : 26

Case No.: 81/24 Case Id: 2508M09577 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time:

CHANCHAL Vs. NITIN

Total Days spent : 59

Case No.: 330/23 Case Id: 2508M11432 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 PM

BEENA DEVI Vs. JITENDER KUMAR SINGH

Total Days spent : 40

Case No.: 411/25 Case Id: 2508M10393 Referring Judge: Sh. Akash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

ROOBI JAHAN Vs. NAVED MALIK

Total Days spent : 47

Case No.: 518/25 Case Id: 2509M13049 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MOHD SALEEM Vs. JAVED FARHAN

Total Days spent : 12

Case No.: 200/25 Case Id: 2508M11444 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

DEEPANSHI Vs. SANDEEP

Total Days spent : 40

Case No.: 397/21 Case Id: 2508M11431 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

PRIYANSH SAHRMA Vs. NKS SUPER SPECIALTY

Total Days spent : 40

Case No.: 93/25 Case Id: 2509M13260 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM

STATE BANK OF INDIA Vs. SUNIL KUMAR

Total Days spent : 9

Case No.: 677/24 Case Id: 2507M06194 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

RUBY OVERSEAS Vs. AKARSHAK SINGHAL

Total Days spent : 82

12:00:00 PM

Date: 08/10/2025

Case No.: 522/25 Case Id: 2508M10866 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 3:00:00 PM

COSMOS GOLDEN HEIGHT Vs. COSMOS INFRA ENGINEERING

Total Days spent : 45

Total: 15

Mediator: Ms. Priyanka Kasana, Advocate

Case No.: 25/23 Case Id: 2508M08876 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 AM

KANCHAN Vs. HARISH

Total Days spent : 61

Case No.: 64/25 Case Id: 2509M11771 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 12:30:00 AM

PANKAJ KUMAR Vs. REKHA

Total Days spent : 33

Case No.: 50/22 Case Id: 2508M11266 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 AM

MEHAK AHMED Vs. DILSHAD AHMED

Total Days spent : 61

Case No.: 389/24 Case Id: 2507M06084 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

RANJEET PAL SINGH Vs. DAJINDER SINGH

Total Days spent : 82

Case No.: 271/25 Case Id: 2508M10515 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S US ADVERTISING AGENCIES Vs. ROYAL ENFIELD

Total Days spent : 47

Case No.: 5706/24 Case Id: 2505M04841 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:15:00 PM

RAKESH KUMAR Vs. MANISH KUMAR

Total Days spent : 131

Case No.: 12700/16 Case Id: 2508M09109 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

MEENA Vs. HANSAWATI

Total Days spent: 61

Date: 08/10/2025

Case No.: 162/24 Case Id: 2508M09830 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

JITENDER SALUJA Vs. M/S BENNETT COLEMAN

Total Days spent : 54

Case No.: 14023/24 Case Id: 2507M05695 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S CHOLAMANDALAM INVESTMENT & FINANCE CO Vs. MANJU DEVI

Total Days spent : 89

Case No.: 330/2021 Case Id: 2508M09862 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 1:00:00 PM

AMIT ARORA Vs. ANISHA KAPOOR

Total Days spent : 54

Case No.: 10694/25 Case Id: 2507M07532 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

TATA CAPITAL LTD Vs. RAJESH KUMAR

Total Days spent : 68

Case No.: 272/2023 Case Id: 2508M09908 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 1:00:00 PM

RAJ SINGH Vs. ASHISH KUMAR

Total Days spent : 54

Case No.: 123/2025 Case Id: 2508M09850 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

BHAVANI Vs. GANESH

Total Days spent : 54

Case No.: 1551/23 Case Id: 2507M07837 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

INDER Vs. DEEPAK & ORS

Total Days spent : 68

Case No.: 90/25 Case Id: 2508M09121 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

BANK OF BARODA Vs. SHEETAL SHARMA

Total Days spent : 61

Case No.: 515/25 Case Id: 2509M12918 Referring Judge: Sh. Manoj Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

JITENDER KOHLI Vs. M/S NKS MEDICOS

Total Days spent : 12

Date: 08/10/2025

Case No.: 590/19 Case Id: 2509M12593 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

SATYA NARAIN CHOWDHARY Vs. SUMIT ENTERPRISES

Total Days spent : 19

Case No.: 1148/25 Case Id: 2508M10460 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

BANK OF BARODA Vs. SUKHPAL

Total Days spent : 47

Case No.: 505/24 Case Id: 2509M12916 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

SURAJIT DAS Vs. MUNMUN DASS

Total Days spent : 12

Case No.: 239/20 Case Id: 2507M06198 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

AMRIT KAUR Vs. BALJEET SINGH

Total Days spent : 82

Case No.: 177/22 Case Id: 2508M10496 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 PM

VINEET SHARMA Vs. HEMA SHARMA

Total Days spent : 47

Case No.: 656/22 Case Id: 2508M10714 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:30:00 PM

DAVINDER SINGH Vs. BHUPINDER KAUR

Total Days spent : 47

Total: 22

Mediator: Ms. Rajani Chauhan, Advocate

Case No.: 283/15 Case Id: 2507M07873 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 AM

RADHEY SHYAM Vs. RAM MANOHAR PANDEY

Total Days spent : 68

Case No.: 758/23 Case Id: 2509M12589 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES RPL Vs. RANDHIR SINGH

Total Days spent: 19

Date: 08/10/2025

Case No.: 271/22 Case Id: 2509M12460 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. MOHD NEMTULLAH

Total Days spent : 21

Case No.: 708/23 Case Id: 2509M12474 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. AKASH KUMAR

Total Days spent : 21

Case No.: 742/18 Case Id: 2507M06050 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

MOULSHREE KHANNA Vs. ANUJ KHANNA & ORS

Case No.: 1250/17 Case Id: 2508M10490 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ANIL KUMAR Vs. KOMAL

Total Days spent : 47

Case No.: 570/19 Case Id: 2508M11545 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S VAJRAKAYA INFRATECH Vs. ARUN K PAL

Total Days spent : 40

Case No.: 13/24 Case Id: 2508M11194 Referring Judge: Sh. Pawan Kr. Jain, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:00:00 PM

RENUKA Vs. LALIT

Total Days spent : 42

Case No.: 1220/21 Case Id: 2509M11906 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

NIRMALA DEVI Vs. RAJ KUMAR

Total Days spent: 33

Case No.: 12/24 Case Id: 2508M10462 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

RENUKA Vs. LALIT

Total Days spent: 47

Case No.: 24/2021 Case Id: 2507M07844 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

M/S SHRIRAM CITY UNION FINANCE LTD Vs. ALAMJEET SINGH

Total Days spent : 68

Total Days spent:

82

Date: 08/10/2025

Case No.: 162/24 Case Id: 2508M09836 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 PM

RAMESH Vs. SHASHI

Total Days spent : 54

Case No.: 7/19 Case Id: 2508M11454 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

KAMLA DEVI Vs. NDMC

Total Days spent : 40

Case No.: 242/25 Case Id: 2508M11442 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 PM

SHIVANI BHATIA Vs. GAUTAM BHATIA

Total Days spent : 40

Total: 14

Mediator: Ms. Sarita Aggarwal, Advocate

Case No.: 698/24 Case Id: 2507M07561 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

M/S OMSONS MARKETING PVT LTD Vs. M/S PATHPLUS LIQUORS PVT LTD

Total Days spent : 68

Case No.: 8257/24 Case Id: 2509M12585 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHIRRAM FINANCE LTD Vs. ANIL KUMAR

Total Days spent : 19

Case No.: 245/22 Case Id: 2509M12667 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S TIPTOP FOOD TECH INDIA Vs. BHUPURVA ARDHSAINIK KALYAN CANTEEN

Total Days spent : 19

Case No.: 980/25 Case Id: 2509M12949 Referring Judge : Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

PNB Vs. PAPPU

Total Days spent : 12

Case No.: 17255/16 Case Id: 2509M12594 Referring Judge: Sh. Anil Antil, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

SARWAN KUMAR Vs. NARINDER SINGH

Total Days spent : 19

Date: 08/10/2025

Case No.: 3492/2024 Case Id: 2508M10392 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. BHURE KHAN

Total Days spent : 47

Case No.: 11705/24 Case Id: 2509M12275 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

SHIRRAM FINANCE LTD Vs. KUMAR MANJEET

Total Days spent : 26

Case No.: 12/21 Case Id: 2508M10453 Referring Judge: Ms. Neetu Sharma, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. SOURABH

Total Days spent: 47

Total: 8

Mediator: Ms. Vineeta Goyal, DHJS

Case No.: 403/19 Case Id: 2507M07546 Referring Judge: Sh. Parveen Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

INNOVATIVE DERMA CARE Vs. VARDHAMAN SKINCARE PVT LTD

Total Days spent :

Case No.: 618229/16 Case Id: 2507M07552 Referring Judge: Ms. Shagun Sharma, DHJS

ANOOP ARORA & ANR Vs. RAJ RANI

Total Days spent : 68

Case No.: 613329/16 Case Id: 2507M07555 Referring Judge: Ms. Shagun Sharma, DHJS

RAJ RANI Vs. KAILASH CHAND & ORS

Total Days spent : 68

Case No.: 26/24 Case Id: 2508M11421 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

HEENA Vs. SHARAD KUMAR

Total Days spent : 40

Case No.: 1922/24 Case Id: 2508M11420 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

SHARAD KUMAR Vs. HEENA

Total Days spent : 40

Page No.: 4

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Date: 08/10/2025

3:00:00 PM

Case No.: 246/18 Case Id: 2508M08797 Referring Judge: Ms. Komal Garg, DJS

Case Type: CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time:

STATE Vs. ANJU

Total Days spent : 61

Case No.: 927/16 Case Id: 2508M08795 Referring Judge: Ms. Komal Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 3:00:00 PM

STATE Vs. POOJA

Total Days spent : 61

Total: 7

Mediator: Not Assigned, NIL

Case No.: 18576/18 Case Id: 2510M13333 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

ANIL SONI Vs. ACHAL KEDIA

Total Days spent : -2

Case No.: 53/24 Case Id: 2510M13336 Referring Judge : Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 AM

MANI RAM Vs. RAM CHANDER

Total Days spent : -2

Case No.: 845/23 Case Id: 2510M13341 Referring Judge: Ms. Neetu Sharma, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 AM

STATE Vs. BABLOO

Total Days spent : -2

Case No.: 637/22 Case Id: 2510M13339 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

VIMLA Vs. NUTUN PARMAR

Total Days spent : -2

Case No.: 475/24 Case Id: 2510M13315 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 AM

BSES RPL Vs. SWATI

Total Days spent : -2

Case No.: 918/25 Case Id: 2510M13307 Referring Judge: Ms. Ravinder Bedi, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 1:00:00 AM

CANARA BANK Vs. BAL KISHAN

Total Days spent : -2

Date: 08/10/2025

Case No.: 1370/24 Case Id: 2510M13332 Referring Judge: Ms. Ravinder Bedi, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 AM

UNION BANK OF INDIA Vs. SATYAPAL SINGH

Total Days spent : -2

Case No.: 29713/16 Case Id: 2510M13343 Referring Judge: Sh. Vikas Madaan, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

ANIL KUMAR PUNJ Vs. H S SRIVASTAVA

Total Days spent : -2

Case No.: 470/17 Case Id: 2510M13314 Referring Judge: Ms. Divya Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

RAVINDER MALHOTRA Vs. RAJENDER MALHOTRA

Total Days spent : -2

Case No.: 119/21 Case Id: 2510M13312 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:30:00 AM

RUBY Vs. MOHD AFSHAN

Total Days spent : -2

Case No.: 1452/25 Case Id: 2510M13328 Referring Judge: Sh. Charan Salwan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

AMIT AGGARWAL Vs. MOHIT RAJORA

Total Days spent : -2

Case No.: 252/25 Case Id: 2510M13330 Referring Judge: Ms. Shilpi Jain, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

KSHITIZ BHATNAGAR Vs. MUKESH SAXENA

Total Days spent : -2

Case No.: 577/25 Case Id: 2510M13304 Referring Judge: Sh. Vidya Prakash, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

SHILPA KHANNA Vs. VIPUL SACHDEVA

Total Days spent : -2

Case No.: 866/22 Case Id: 2510M13305 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POONAM Vs. RAJAT GUPTA

Total Days spent : -2

Case No.: 284/24 Case Id: 2510M13302 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

VANDANA Vs. RAM LUBHAYA & ORS

Total Days spent : -2

Date: 08/10/2025

Case No.: 216/24 Case Id: 2510M13308 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 2:00:00 PM

STATE Vs. PRADEEP SARDAR

Total Days spent : -2

Case No.: 1849/24 Case Id: 2510M13306 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

GAGANDEEP MAHENDRU Vs. RAJ KALI INDUSTRIES LTD

Total Days spent : -2

Case No.: 199/24 Case Id: 2510M13303 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

JASLEEN KAUR Vs. GURPREET SINGH & ORS

Total Days spent : -2

Case No.: 3828/24 Case Id: 2510M13301 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. KAVITA DEVI

Total Days spent : -2

Case No.: 19201/18 Case Id: 2510M13320 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HPL ELECTRIC & POWER LTD Vs. M/S KULWANT CABLES

Case No.: 389/25 Case Id: 2509M13243 Referring Judge: Sh. Sanjeev Aggarwal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

M/S SMART ENTERPRISES Vs. M/S SHIVANI CONSTRUCTION

Case No.: 4367/24 Case Id: 2510M13300 Referring Judge: Ms. Upasana Satija, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT

Hearing Time: 2:00:00 PM

M/S MITTAL FINSEC PVT LTD Vs. MADHU MISHRA

Total Days spent : -2

Case No.: 5232/24 Case Id: 2510M13334 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S SAHIL JEWELLERS Vs. M/S AKALSH JEWELLERS

Total Days spent : -2

Case No.: 239/25 Case Id: 2510M13327 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

DMI HOUSING FINANCE PVT LTD Vs. RAHUL KUMAR RAWAT & ORS

Page No.: 40

Total Days spent:

Total Days spent :

-2

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Date: 08/10/2025

Total Days spent: -2 Case Id: 2510M13329 Referring Judge: Ms. Ruchika Singla, DHJS Case No.: 183/25 MACT: MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time:** 2:00:00 PM Case Type: **MAYA** Vs. HARE SINGH SAINI **Total Days spent:** -2 2510M13331 Case No.: 1145/21 Case Id: Referring Judge: Ms. Shruti Chaudhary, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:00:00 PM Case Type: **RANJIT SINGH** Vs. **SUREINDER KAUR & ORS Total Days spent:** -2 2510M13319 Case No.: Case Id: Referring Judge: Sh. Anil Antil, DHJS 885/22 Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:00:00 PM **RAJAN DUTTA** Vs. M/S INSPIRATION PUBLICATION INDIA **Total Days spent:** -2 Case No.: 524/20 Case Id: 2510M13324 Referring Judge: Ms. Urvi Gupta, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM ANU PRDOCUTS LTD **SHIV KANT** Vs. **Total Days spent:** -2 2510M13335 Sh. Sanjeev Kumar Malhotra, DHJS Case No.: 491/25 Case Id: Referring Judge: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) 2:00:00 PM Case Type: **Hearing Time:** M/S SIMRAN FAB Vs. **MOHD ARSHAD Total Days spent:** -2 Case Id: 2510M13337 Sh. Gaurav Goyal, DJS Case No.: 399/22 Referring Judge: CRIMINAL OTHERS: CRIMINAL OTHERS 2:00:00 PM **Hearing Time:** Case Type: STATE Vs. **BHUWAN MEHTA Total Days spent:** -2 2510M13338 Case No.: 618/24 Case Id: Referring Judge: Sh. Vivek Kumar Aggarwal, DJS RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Case Type: **Hearing Time:** 2:00:00 PM **AJAY WALIA ASHOK KUMAR DANG** Vs. **Total Days spent:** -2 2510M13340 Case Id: Referring Judge: Sh. Arvind Bansal, DHJS Case No.: 13785/16 Case Type: **RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time:** 2:00:00 PM SHASHI BALA **ADARSH MIGLANI** Vs. Total Days spent : -2 Case No.: Case Id: 2510M13342 Referring Judge: Sh. Tanmay Batham, DJS 1955/24

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Case Type:

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Hearing Time:

2:00:00 PM

Date: 08/10/2025

Total Days spent:

-2

GAGANDEEP MAHINDRU Vs. RAJKALI INDUSTRIES LTD

Case No.: 335/25 Case Id: 2510M13310 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

MOHD SAEED Vs. RAKESH KUMAR SHARMA

Total Days spent : -2

Case No.: 619/24 Case Id: 2510M13311 Referring Judge : Sh. Vivek Kumar Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

AJAY WALIA Vs. MANOHAR LAL

Total Days spent : -2

Case No.: 518/22 Case Id: 2510M13313 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

SHIVANI Vs. AMIT

Total Days spent : -2

Case No.: 889/25 Case Id: 2510M13318 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

SHREE KARANGAR TEXTILE PVT LTD Vs. SUNREX FABRICS PVT LTD

Total Days spent : -2

Case No.: 1517/24 Case Id: 2510M13326 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S SHREE LAKSHMI NARAYAN INDUSTRIES Vs. SHAHNAWAZ

Total Days spent : -2

Case No.: 982/24 Case Id: 2510M13325 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

GAGANDEEP MAHINDRU Vs. RAJ KALI INDUSTRIES

Total Days spent : -2

Case No.: 16/25 Case Id: 2510M13323 Referring Judge: Sh. Bhupinder Singh, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS ### 2:00:00 PM

PRITHPAL SINGH Vs. ANAND PRAKASH

Total Days spent : -2

Case No.: 877/22 Case Id: 2510M13309 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

BRAHAM YADAV Vs. VIJAY MALIK

Total Days spent : -2

Case No.: 285/24 Case Id: 2510M13322 Referring Judge: Ms. Anamika, DJS

Date: 08/10/2025

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:30:00 PM

NIDHI RAWAT RAJINDER SINGH RAWAT Vs.

Total Days spent: -2

Case Id: 2510M13321 Referring Judge: Sh. Sumeet Anand, DHJS Case No.: 741/25

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:30:00 PM

REMYA RAUL NISHA Vs.

Total Days spent: -2

Total: 43

Mediator: Sh. Baljeet Kumar, Advocate

Case No.: 379/24 Case Id: 2508M10057 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 AM

TANU JAIN Vs. **SAURAV DUGAR**

Total Days spent: 54

Case No.: Case Id: 2508M09885 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

MATRIMONIAL: PETITION FOR DIVORCE Case Type: **Hearing Time:** 12:30:00 AM

UTTAM KUMARI Vs. **DEEPAK**

Total Days spent: 54

Case No.: Case Id: 2508M10450 Referring Judge: Sh. Tushar Gupta, DJS 8878/24

CRIMINAL OTHERS: CRIMINAL OTHERS 12:30:00 AM Case Type: **Hearing Time:**

STATE Vs. **PREM PAL & ORS**

Total Days spent: 47

2509M12337 Case No.: Case Id: Referring Judge: Ms. Ravisha Sidana, DJS 818/24

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 12:30:00 AM

SHRIRAM FINANCE LTD **RAVINDER SINGH** Vs.

Total Days spent: 26

2507M07831 Sh. Pranjal Gangwar, DJS Case No.: 12099/19 Case Id: Referring Judge:

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 AM

HARPREET SINGH Vs. **REENA RANI**

Total Days spent: 68

Ms. Vineeta Goyal, DHJS Case No.: 8/2022 Case Id: 2508M08755 Referring Judge:

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 12:00:00 PM

M/S POLYBLENDS INDIA M/S DHARYA POLYMERS Vs.

Total Days spent: 61

Case No.: Case Id: 2508M10401 Referring Judge: Sh. Dharmender Singh, DHJS 773/23

Date: 08/10/2025

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

UMESH PRASAD Vs. SAHARA INDUS CREDIT COOP SOCIETY

Total Days spent : 47

Case No.: 1169/25 Case Id: 2508M09875 Referring Judge: Ms. Divya Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

LAKSHIKANT SHARMA Vs. HARISH

Total Days spent: 54

Case No.: 541/23 Case Id: 2509M12907 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. ALIMAN

Total Days spent : 12

Case No.: 3647/24 Case Id: 2509M12263 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S IVOOMI INNOVATIONS PVT LTD Vs. M/S VIKASH TECHESEC PVT LTD

Total Days spent : 26

Case No.: 163/25 Case Id: 2507M06100 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

UNION BANK OF INDIA Vs. SUSHIL SINGH CHAUDHARY

Total Days spent : 82

Case No.: 196/25 Case Id: 2507M06631 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 1:00:00 PM

MEENA MAURYA & ORS Vs. RAJ KUMAR MAURYA

Case No.: 538212/16 Case Id: 2508M09835 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

PRIYANKA Vs. DEEPAK

Total Days spent : 54

Case No.: 7290/23 Case Id: 2509M12923 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SAMINA TABASSUM Vs. SAEED KHAN

Total Days spent : 12

Case No.: 511/19 Case Id: 2509M12935 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 2:00:00 PM

STATE Vs. AJAY

Total Days spent: 12

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Total Days spent:

75

Date: 08/10/2025

Case No.: 215/21 Case Id: 2507M07888 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RAHISA Vs. MOHD SASEEM ANSARI

Total Days spent : 68

Case No.: 1502/22 Case Id: 2507M05704 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

KANHAIYA LAL BANSAL Vs. SUBHASH CHAND

Total Days spent : 89

Case No.: 8058/18 Case Id: 2509M12926 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POOJA FINLEASE LTD Vs. ISHWAR KUMAR

Total Days spent : 12

Case No.: 44/23 Case Id: 2508M08830 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

DIVYA Vs. AKASH

Total Days spent :

Case No.: 137/22 Case Id: 2508M08829 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

DIVYA Vs. AKASH

Total Days spent : 61

Case No.: 769/21 Case Id: 2508M09595 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MUKUND RAJ MONGA Vs. RAJIV GOEL

Total Days spent : 59

Case No.: 834/19 Case Id: 2508M08776 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. MANOJ KUMAR

Total Days spent : 61

Case No.: 8789/21 Case Id: 2509M12659 Referring Judge: Ms. Shubhamjot Kaur, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NAMO TRADING COMPANY Vs. DEEPAK CHABRA

Total Days spent: 19

Case No.: 1675/24 Case Id: 2509M12336 Referring Judge: Ms. Shagun Sharma, DHJS

APOORVE AGGARWAL Vs. SANDEEP ARORA

Total Days spent : 26

61

Date: 08/10/2025

Sh. Manoj Kr. Nagpal, DHJS Case No.: 561/24 Case Id: 2509M12966 Referring Judge:

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) 2:00:00 PM Case Type: **Hearing Time:**

ARUN KUMAR Vs. **MUKESH KUMAR**

> **Total Days spent:** 12

Total Days spent:

19

Total:

Mediator: Sh. Dharamvir Gupta, Advocate

Case No.: 3572/20 Case Id: 2509M12584 Referring Judge: Ms. Surabhi Sethi, DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:00:00 AM **Hearing Time:** Case Type:

M/S RBG LEASING & CREDIT LTD Vs. **ROSHINI**

Total Days spent: 19

2509M13058 Sh. Naresh Kumar Malhotra, DHJS Case Id: Referring Judge: Case No.: 113/24

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Case Type: Hearing Time: 12:00:00 AM

SUNDARAM FINANCE LTD SURESH KUMAR MISHRA Vs.

Total Days spent: 12

Case Id: 2509M12670 Referring Judge: Sh. Rahul Verma, DJS Case No.: 1839/23

RECOVERY: SUIT FOR RECOVERY OF MONEY 12:30:00 AM Case Type: **Hearing Time:**

M/S MADHAV LIFESTYLE PVT LTD Vs. **SANJEET SINGH**

Total Days spent: 19

Case No.: Case Id: 2509M12669 Referring Judge: Sh. Rahul Verma, DJS 1840/23

RECOVERY: SUIT FOR RECOVERY OF MONEY Case Type: **Hearing Time:** 12:30:00 AM

MOHD FAISAL QURESHI Vs. SANGEET SINGH

Case No.: Case Id: 2509M11909 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS 70/24

MATRIMONIAL: MATRIMONIAL OTHERS 12:30:00 AM Case Type: **Hearing Time:**

GEETA Vs. **ANKUR**

Total Days spent: 33

Case Id: 2509M11910 Sh. Naveen Kr. Kashyap, DHJS Case No.: 486/21 Referring Judge:

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 AM Case Type:

GEETA Vs.

Total Days spent: 33

ANKUR

Case No.: 1001/24 Case Id: 2508M09358 Referring Judge: Sh. Sumeet Anand, DHJS

OTHER CIVIL SUIT: OTHER CIVIL SUIT 10:00:00 AM Case Type: **Hearing Time:**

MONIKA JAIN Vs. **ANIL KUMAR**

Total Days spent: 60

Date: 08/10/2025

11:00:00 AM

Case No.: 911/25 Case Id: 2508M10505 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time:

NISHA Vs. RAHUL

Total Days spent : 47

Case No.: 854/2021 Case Id: 2508M08486 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

BEENA @ SANGEETA Vs. PANKAJ NAUTIYAL

Total Days spent : 62

Case No.: 1639/23 Case Id: 2508M08738 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

SOUTH DELHI PHARMA Vs. INTERLINKS OVERSEA PVT LTD

Total Days spent : 61

Case No.: 125/24 Case Id: 2509M13042 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

RATIKA KALRA Vs. NALIN KALRA & ORS

Total Days spent : 12

Case No.: 4169/24 Case Id: 2509M12341 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

OM LOGISTICS Vs. ALA MODE TECHNOLOGIES

Total Days spent : 26

Case No.: 125/24 Case Id: 2509M13044 Referring Judge: Ms. Shivli Talwar, DJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:00:00 PM

RATIKA KALRA Vs. NALIN KALRA

Total Days spent: 12

Case No.: 88/25 Case Id: 2509M13043 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

RATIKA KALRA Vs. NALIN KALRA

Total Days spent : 12

Case No.: 000204/19 Case Id: 2509M12488 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. MOHD ALAM

Total Days spent : 21

Case No.: 23152/22 Case Id: 2509M12494 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. RAJESH YADAV

Total Days spent : 21

Date: 08/10/2025

Case No.: 181/25 Case Id: 2508M10498 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

SUMAN Vs. RAVI KANT

Total Days spent : 47

Case No.: 15305/18 Case Id: 2509M12006 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POOJA FINLEASE Vs. AJAY

Total Days spent: 33

Case No.: 399/22 Case Id: 2509M13057 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. NALIN KALRA

Total Days spent : 12

Case No.: 13513/22 Case Id: 2509M12466 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. SAYYED IMRAN

Total Days spent : 21

Case No.: 789/24 Case Id: 2507M06411 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:00:00 PM

GOYAL ENTERPRISES HUF Vs. GULSHAN CHANDHOK

Total Days spent :

Case No.: 612/24 Case Id: 2509M12264 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:00:00 PM

RUPINDER KAUR Vs. PARWINDER SINGH

Total Days spent : 26

Case No.: 1003/24 Case Id: 2508M09357 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 10:00:00 PM

JINENDER KUMAR Vs. M/S ANIL KUMAR ARUN KUMAR

Total Days spent :

Total: 23

Mediator: Sh. Durga Pd., Advocate

Case No.: 611/25 Case Id: 2509M11847 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

PANNA LAL Vs. RAMESH CHAND

Total Days spent: 35

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Date: 08/10/2025

Case No.: 1308/25 Case Id: 2509M12800 Referring Judge: Sh. Sunil Khatri, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

ASHWANI AGGARWAL Vs. SUMIT KUMAR PAUL

Total Days spent : 14

Case No.: 385/22 Case Id: 2509M12810 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. PRATHAM

Total Days spent : 14

Case No.: 194/24 Case Id: 2509M12804 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. ARJUN

Total Days spent : 14

Case No.: 2048/24 Case Id: 2508M11149 Referring Judge: Ms. Tyagita Singh, DHJS

2070/27

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

LALIT KUMAR Vs. POONAM

Case No.: 77671/16 Case Id: 2509M11848 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 11:00:00 AM

VINOD KUMAR Vs. URMILA DEVI

Total Days spent : 35

Case No.: 12263/22 Case Id: 2507M07291 Referring Judge: Ms. Vasundhara Azad, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. ALTAF ATTAR

Total Days spent : 70

Case No.: 430/22 Case Id: 2508M08839 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

PREETI BHARDWAJ Vs. DEVENDRA

Total Days spent : 61

Case No.: 85/18 Case Id: 2509M11853 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

JAI KUMAR Vs. MEENAKSHI

Total Days spent: 35

Case No.: 346/24 Case Id: 2508M08353 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 PM

POOJA NISCHAL Vs. VIKRANT NISHCHAL

Total Days spent : 63

Total Days spent :

42

Date: 08/10/2025

Case No.: 609751/2016 Case Id: 2508M11143 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 PM

DAYA RAM Vs. MAHENDER

Total Days spent: 42

Case No.: 1148/2024 Case Id: 2507M07876 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 PM

GEETA Vs. MCD

Total Days spent : 68

Case No.: 1555/2024 Case Id: 2507M07875 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 PM

KAMLESH Vs. MCD

Total Days spent : 68

Case No.: 278/25 Case Id: 2508M09790 Referring Judge : Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

MEERA DEVI Vs. DINESH

Total Days spent : 56

Case No.: 392/24 Case Id: 2508M08303 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

INTER EVENT MANAGEMENT SERVICE Vs. SUNIL KUMAR

Total Days spent : 63

Case No.: 7559/24 Case Id: 2508M08729 Referring Judge: Sh. Danveer, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

TATA CAPITAL FINANCIAL Vs. MUKESH KUMAR

Total Days spent : 63

Case No.: 642/25 Case Id: 2508M10375 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

SHRIRAM FINANCE LTD Vs. DINESH MATHUR

Total Days spent : 49

Case No.: 2744/22 Case Id: 2503M02437 Referring Judge: Sh. Deepak Garg, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:30:00 PM

SIMBA TOY INDIA PVT LTD Vs. NIPPON TOYS INDUSTRIES & ORS

Total Days spent : 196

Total: 18

Mediator: Sh. Hitesh Sharma, Advocate

Date: 08/10/2025

Case No.: 450/25 Case Id: 2508M10245 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 10:30:00 AM

M/S KWALITY PANEL PRODUCT Vs. SANTOSH KUMAR

Total Days spent : 48

Case No.: 173/24 Case Id: 2509M11932 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:00:00 PM

SHIV CHARAN Vs. SAGAR

Total Days spent: 34

Total: 2

Mediator: Sh. J.L. Singla, Advocate

Case No.: 814/25 Case Id: 2509M12590 Referring Judge: Sh. Vinod Kumar Meena, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

MUKHTIAR SINGH Vs. BALKAR SINGH

Total Days spent : 19

Case No.: 80026385/24 Case Id: 2509M11866 Referring Judge: Sh. Tushar Gupta, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 AM

STATE Vs. SEHMUDDIN

Total Days spent : 33

Case No.: 535/2019 Case Id: 2508M10396 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

GUNJAN SYAL Vs. SIDDHARTH SYAL

Total Days spent : 47

Case No.: 501/23 Case Id: 2508M10049 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

KANTA KUMARI Vs. SUDHIR SHARMA

Total Days spent : 54

Case No.: 2117/23 Case Id: 2508M10050 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

KANTA KUMARI Vs. SUDHIR SHARMA

Total Days spent: 54

Case No.: 13323/16 Case Id: 2509M13055 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

M/S VISHWAKARMA METAL BOX Vs. M/S ARYAN BIOLOGICAL CORPORATION

Total Days spent: 12

Date: 08/10/2025

Case No.: 333/19 Case Id: 2508M10409 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

NIKHAT PARVEEN Vs. MOHD JAID

Total Days spent: 47

Case No.: 1/23 Case Id: 2508M10493 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

ROYSTON SAVIO PEREIRA Vs. SAMRITI ROYSTON PEREIRA

Total Days spent : 47

Case No.: 209/2024 Case Id: 2508M10440 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

NIKHAT PARVEEN Vs. MOHD ZAID

Total Days spent : 47

Case No.: 62/22 Case Id: 2508M10441 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

NIKHAT PARVEEN Vs. MOHD ZAID

Total Days spent : 47

Case No.: 209/25 Case Id: 2507M07586 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

NEETU PASWAN Vs. KUNDAN KUMAR

Total Days spent : 68

Case No.: 4080/19 Case Id: 2509M12001 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUNITA GOYAL Vs. NARESH KUMAR

Total Days spent : 33

Case No.: 61/24 Case Id: 2509M11905 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 2:30:00 PM

SHABNAM Vs. RAFAT BEG

Total Days spent: 33

Case No.: 653/25 Case Id: 2509M12672 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:00:00 PM

DILEEP SHARMA Vs. RAVINDER SHARMA

Total Days spent: 19

Total: 14

Mediator: Sh. Naveen Grover, Advocate

Date: 08/10/2025

Case No.: 8237/23 Case Id: 2509M12711 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

SHRIRAM FINANCE LTD Vs. WELSTRONG

Total Days spent : 18

Case No.: 189/25 Case Id: 2508M10403 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

SANJANA JOHAR Vs. LALIT JOHAR

Total Days spent : 47

Case No.: 1276/2025 Case Id: 2508M10408 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

AKSHAY PIHAL Vs. MEENAKSHI

Total Days spent : 47

Case No.: 298/22 Case Id: 2509M12933 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 2:00:00 PM

STATE Vs. SALMAN

Total Days spent : 12

Case No.: 1000/19 Case Id: 2508M08719 Referring Judge: Sh. Rahul Verma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

THE MANAGING COMMITTEE MADARSA ISLAMIA Vs. TANVEER AHMED

Total Days spent : 63

Case No.: 999/19 Case Id: 2508M08718 Referring Judge: Sh. Rahul Verma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

THE MANAGING COMMITTEE MADARSA ISLAMIA Vs. ISHTIAQ ALI

Total Days spent : 63

Case No.: 389/18 Case Id: 2509M12909 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS #Hearing Time: 2:00:00 PM

STATE Vs. SACHIN

Total Days spent: 12

Case No.: 27/2025 Case Id: 2508M10502 Referring Judge: Ms. Aditi Chaudhary, DHJS

 Case Type:
 CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS
 Hearing Time :
 2:00:00 PM

AKSHAY PIHAL Vs. MEENAKSHI

Total Days spent : 47

Case No.: 027978/22 Case Id: 2509M12904 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. SAMEER

Total Days spent : 12

Date: 08/10/2025

Case No.: 290/2019 Case Id: 2508M10406 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:00:00 PM

MEENAKSHI Vs. AKSHAY PIHAL

Total Days spent : 47

Case No.: 608977/16 Case Id: 2509M12000 Referring Judge: Ms. Goma Dabas Gupta, DHJS

KARTAR SINGH Vs. SATPAL SINGH

Total Days spent: 33

Case No.: 831/20 Case Id: 2509M13060 Referring Judge: Sh. Vijay Shankar, DJS

STATE Vs. RAMJANAM SINGH

Total Days spent : 12

Case No.: 240/24 Case Id: 2509M12596 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:00:00 PM

GAURAV CHHIBBER Vs. SAMRAT VIRMANI

Total Days spent : 19

Case No.: 2356/22 Case Id: 2509M11873 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 3:00:00 PM

HARJINDER KAUR Vs. TEJAS JAIN

Total Days spent : 33

Case No.: 69/24 Case Id: 2508M08794 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

RAM CHANDER Vs. DHARAM PAL

Total Days spent : 61

Total: 15

Mediator: Sh. Purender Lakra, Advocate

Case No.: 373/24 Case Id: 2509M13063 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

JYOTI Vs. SANJAY

Total Days spent : 12

Case No.: 260/25 Case Id: 2509M12599 Referring Judge: Sh. Vikas Madaan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:15:00 PM

ARUN SHARMA Vs. PALUCK RETAIL PVTLTD

Total Days spent : 19

Date: 08/10/2025

Case No.: 75/23 Case Id: 2509M12353 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

GURCHARAN SINGH Vs. NANDINI DOGRA

Total Days spent : 26

Case No.: 3945/20 Case Id: 2509M12578 Referring Judge: Ms. Komal Garg, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

RENU DEVI Vs. MAHENDER PAL

Total Days spent : 19

Case No.: 8986/17 Case Id: 2508M11547 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:15:00 PM

SATNARIAN Vs. MOHD MOHSIN AHMED

Total Days spent: 40

Case No.: 270/2022 Case Id: 2508M08894 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

SAROJ DEVI Vs. PREM SINGH

Total Days spent : 61

Case No.: 13947/24 Case Id: 2509M12665 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:45:00 PM

M/S FORMAX ELECTRONICS PVT LTD Vs. M/S VICTOIA LIGHTING PVT LTD

Total Days spent : 19

Case No.: 305/25 Case Id: 2509M12278 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

ALKA Vs. GAURAV KUMAR

Total Days spent : 26

Case No.: 636/24 Case Id: 2507M06193 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:15:00 PM

GURCHARAN SINGH Vs. VK CHHABRA

Total Days spent : 82

Case No.: 5857/24 Case Id: 2508M11399 Referring Judge: Sh. Raghubir Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

CANARA BANK Vs. PAWAN NAGPAL

Total Days spent: 40

Total: 10

Mediator: Sh. Randeep Pundir, Advocate

Date: 08/10/2025

Case No.: 11717/24 Case Id: 2509M12273 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

SHIRRAM FINANCE LTD Vs. MAHENDER

Total Days spent : 26

Case No.: 694/23 Case Id: 2509M12588 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES RPL Vs. RAJNI

Total Days spent : 19

Case No.: 134/23 Case Id: 2508M11435 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

POOJA Vs. SUNNY

Total Days spent : 40

Case No.: 130/23 Case Id: 2509M12951 Referring Judge: Sh. Vijay Kumar Dahiya, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 PM

Case Type: 123 Old 10. OAGES 0/0 123 Old 11.0.

PINKY Vs. MUKESH

Total Days spent : 12

Case No.: 10522/16 Case Id: 2509M12270 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

SUKHVINDER KAUR Vs. SURJEET KAUR

Total Days spent : 26

Case No.: 744/24 Case Id: 2509M12600 Referring Judge: Sh. Rakesh Kumar Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

POONAM SACHDEVA Vs. KULDEEP SHARMA

Total Days spent : 19

Case No.: 91/25 Case Id: 2507M07833 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

YES BANK LTD Vs. YAMINI AJAY KUMAR AZAD

Total Days spent : 68

Case No.: 399/24 Case Id: 2509M12581 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

 Case Type :
 MATRIMONIAL : MATRIMONIAL OTHERS
 Hearing Time :
 3:00:00 PM

STATE Vs. ARJUN RAJBHAR

Total Days spent : 19

Case No.: 3811/24 Case Id: 2508M09825 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

SHRIRAM CITY UNION FINANCE Vs. RAJ KUMAR CHAUHAN

Total Days spent : 54

Date: 08/10/2025

Case No.: 467/24 Case Id: 2509M12592 Referring Judge: Sh. Rupinder Singh Dhiman, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 11:30:00 PM

SHRIRAM SCIENTIFIC & INDUST RESEARCH Vs. PURUSHOTTAM KUMAR

Total Days spent : 19

Total: 10

Mediator: Sh. Tarun K Rattan, Advocate

Case No.: 2808/22 Case Id: 2508M10737 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

PAUL SALES PVT LTD Vs. JAISH ENTERPRISES

Total Days spent : 47

Case No.: 889/24 Case Id: 2507M07568 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:30:00 AM

POONAM SETHI Vs. MEENA MIGLANI & ORS

Total Days spent : 68

Case No.: 1716/24 Case Id: 2507M07582 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:30:00 AM

SAROJ Vs. RAMU

Total Days spent : 68

Case No.: 494/23 Case Id: 2507M05709 Referring Judge: Ms. Arjinder Kaur, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:00:00 PM

PAVAN DEWAN Vs. RAJ KUMAR KAPOOR & ORS

Total Days spent: 89

Case No.: 319/2024 Case Id: 2508M08872 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

RADHA DEVI Vs. SHAYAM

Total Days spent : 61

Case No.: 243/2018 Case Id: 2508M09859 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

SAPNA GIYA Vs. DEEPAK GIYA

Total Days spent: 54

Case No.: 1162/2022 Case Id: 2508M09843 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

RUBY SHARMA Vs. NAVEEN SHARMA

Total Days spent : 54

Date: 08/10/2025

Case No.: 581/21 Case Id: 2507M07628 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

VISHAL GUPTA Vs. M/S SHIV SHAKTI PACK

Total Days spent : 68

Case No.: 1127/2022 Case Id: 2508M09912 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

NEETU Vs. VIMAL

Total Days spent : 54

Case No.: 419/24 Case Id: 2509M12260 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

USHA Vs. MAHENDER

Total Days spent : 26

Case No.: 39/25 Case Id: 2508M11450 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:30:00 PM

RUBY PARVEZ KHAN Vs. AAMIL KHAN

Total Days spent :

Case No.: 274/24 Case Id: 2507M05441 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

SURINDER KAUR Vs. SUNIL GOGNA & ORS

Total Days spent :

Case No.: 793/20 Case Id: 2509M13050 Referring Judge: Sh. Vijay Shankar, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. AMNESH GUPTA

Total Days spent : 12

Case No.: 383/24 Case Id: 2508M10838 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 PM

BHANUPREET MAKKAR Vs. AMARPREET SINGH SETHI

Total Days spent : 47

Case No.: 404/25 Case Id: 2509M12579 Referring Judge: Ms. Shruti Sharma-II, DJS

 Case Type :
 MATRIMONIAL : DOMESTIC VIOLENCE
 Hearing Time :
 11:30:00 PM

CHARU Vs. LUCKY MARWA

Total Days spent : 19

Total: 15

Mediator: Sh. Vinod Kumar Meena, DHJS

Page No.: 40

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Date: 08/10/2025

Case No.: 6873/24 Case Id: 2509M12254 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHRIRAM FINANCE LTD Vs. OMENDER SINGH

Total Days spent : 26

Case No.: 1614/23 Case Id: 2507M07612 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

ANITA Vs. SUNIL KUMAR

Total Days spent : 68

Case No.: 9043/25 Case Id: 2509M11884 Referring Judge: Sh. Danveer, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

TATA CAPITAL LTD Vs. NEERAJ SHARMA

Total Days spent : 33

Case No.: 1041/24 Case Id: 2508M11414 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

ROHIT SEHGAL Vs. M/S MPH GROUP

Total Days spent : 40

Case No.: 267/22 Case Id: 2508M11448 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

AARTI Vs. ASHISH

Total Days spent : 40

Total: 5

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